NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/629/(IB)/2017 PETITION NUMBER : VASAVI BALA RESINS PVT LTD NAME OF THE PETITIONER(S) : URBANE INDUSTRIES LTD NAME OF THE RESPONDENT(S) : 9 RULE 6 UNDER SECTION **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM Reprentative of Petitioner On behalf of cs & garrar Kumar 2. Ce. Tamlorasan for Rospondont

ORDER

The Company Secretary on behalf of the Operational Creditor present. Counsel for Corporate Debtor also present and brought one cheque to the tune of Rs.2,50,000/dated 19.12.2017 to be drawn at IBBI Bank and one D.D. to the tune of Rs.50,000/dated 04.12.2017 to be drawn at SBI; the same are handed over to the Representative for the Applicant. Matter is posted for filing a joint memo of compromise by the parties. Put up on **01.01.2018 at 10.30 A.M.**

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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